

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 09.08.2019**

**NOTICE**

**Take notice that the matters adjourned vide notice dated 06.08.2019 will be listed in the Court of Chairperson as indicated below:**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	07.08.2019	14.08.2019

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- 1. Notice Board**
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**By Order**  
**-sd/-**

**Registrar**